

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-521

CP No.-138/241-242/ND/2019
CA/212/2022, CA/217/2020, CA/175/2019

IN THE MATTER OF:

Manhar Sabharwal

....Applicant

Vs.

Sabharwal Food Industries Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 17.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Pooja Singh, Adv.

For the Respondent : Mr. Sourabh Gupta, Mr. Puneet Yadav, Advs.

ORDER

Due to paucity of time, the matter is listed on **21.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)